

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.872/(MAH)/2017  
CA No.

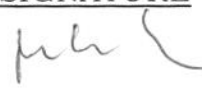
CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Honest Security Services  
V/s.  
Sapphire Land Development Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4	Rampurkash Pady Advocate for the petitioner		

**ORDER**

**T.C.P. No. 872/I&BP/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. From the side of the Petitioner, it is stated that although Form No. 5 has been served, however, the necessary Affidavit of Service has not yet been filed.
3. He is directed to comply all the necessary compliances as per the Law.
4. The matter is now listed for hearing on **25.07.2017**. Other connected matters are already listed on 25.07.2017.

**Dated: 01.05.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**